

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No.202**  
**(CAA)-62/ND/2021**

**IN THE MATTER OF:**

**M/s.Ritesh Spinning Mills And M/s.Ritesh ... Applicant/Petitioner**  
**Properties and Industries**

**Under Section: 230-232 of the Companies Act, 2013**

**Order delivered on 10.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

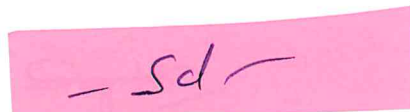
**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Satwinder Singh, Advocate for Petitioner Companies, For Income Tax Department: Sunil Agarwal, Senior Standing counsel; Tushar Gupta, Junior Standing Counsel with Nandini Sahajwani, Advocate, Adv. Shankari Mishra for RD, Hemlata Rawat, St. Counsel And Aayushmaan Vatsyayana, Adv For Ol

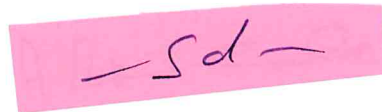
**Order**

Heard. Ld. Counsel for the RP has filed no objection certificate by filing additional Affidavit. Ld. Counsel for the OL submits that their report has been already filed.

**Order Reserved.**



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**